

**HIGH COURT FOR THE STATE OF TELANGANA::HYDERABAD
ABSTRACT**

**STATE JUDICIAL SERVICES -Transfers and postings of certain Judicial
Officers - ORDERES - ISSUED.**

ROC.NO.2503/2020-B.SPL.

NOTIFICATION NO.400-B.SPL.

DATED:02.12.2020.

**The High Court is pleased to order the following Posting and
Transfer:-**

Sri M.Radha Krishna Chahavan, formerly II Additional Judge, City Civil Court, Hyderabad now deputed to work as Registrar (I.T. -cum- Central Project Co-ordinator), High Court for the State of Telangana is transferred and posted as Secretary District Legal Services Authority, City Criminal Courts Unit, Hyderabad (post kept vacant).

Sri D.Ramakanth, District Judge now working as Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad is transferred and posted as Registrar (I.T. -cum- Central Project Co-ordinator), High Court for the State of Telangana **Vice Sri M.Radha Krishna Chauhan transferred.**

- i. Sri M.Radha Krishan Chauhan, will immediately handover charge of the post of the Registrar (I.T. -cum- Central Project Co-ordinator), High Court for the State of Telangana to the Registrar (Judicial-II), High Court for the State of Telangana and proceed to take charge of his new post from the Secretary, District Legal Services Authority, City Civil Court, Hyderabad.
- ii. The Registrar (Judicial-II) High Court for the State of Telangana will be in full additional charge of the post of Registrar (I.T. -cum- Central Project Co-ordinator), High Court for the State of Telangana, till the substitute posted takes charge.
- iii. Sri D.Ramakanth, will take charge of his new post from the Registrar (Judicial - II), High Court for the State of Telangana and after assumption of charge of the said post will be in full additional charge of the post of Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad, until further orders.


REGISTRAR GENERAL
2.12.2020.

To

1. The Officers concerned.

2. The Prl. Secretary to the **Hon'ble the Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before Their Lordships kind perusal)
3. The Registrar General and all other Registrar, High Court for the State of Telangana (for information)
4. The Member Secretary, Telangana State legal Services Authority, Hyderabad.
5. The Director, Judicial Telangana State Judicial Academy, Secunderabad.
6. The Addl. Director, Telangana State Judicial Academy, Secunderabad.
7. The Chief Judge, City Civil Court, Hyderabad
8. The Metropolitan Sessions Judge, Hyderabad
9. The Senior Faculty Member - I Telangana State Judicial Academy, Secunderabad,
10. The Senior Faculty Member - II Telangana State Judicial Academy, Secunderabad,
11. The Secretary, District Legal Services Authority, City Criminal Courts, Hyderabad.
12. The Secretary, District Legal Services Authority, City Civil Court, Hyderabad.
13. The Director of Treasuries and Accounts, Hyderabad.
14. The Pay and Accounts Officer, Hyderabad

15. THE SECTION OFFICERS:-

- (a) B.Section, (b) D.I (Budget) Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.II Section, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section and (k) Establishment Section, High Court for the State of Telangana, Hyderabad.